

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-04/2013/11424/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the th 24 November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/9060/2023 dtd. 21.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 24.11.2023 till the evening of 27.11.2023**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-04/2013/11425/A, dated , 24-11-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]